GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1985
ANSWERED ON:09.03.2015
INCLUSION IN ST LISTS
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Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of Scheduled Tribes (STs) included in the presidential orders concurred since 1990 and the number of requests for inclusions in the said orders as on date:
- (b) whether the Union Government has also received proposals from various State Governments including Odisha, Rajasthan, Andhra Pradesh and Jharkhand for inclusion of various communities in the list of Scheduled Tribes (STs);
- (c) if so, the details thereof along with the response of the Government in regard to such request;
- (d) whether a number of recommendations for inclusion of tribes in the list of STs are still pending with the Government for approval;
- (e) if so, the details and the present status thereof, State/UT-wise; and
- (f) the various steps taken by the Government for approving the said proposals?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIHAI VASAVA)

- (a): 289 communities have been included as Scheduled Tribes in the Presidential Orders since 1990. Requests for inclusion of 373 communities have been received as on date.
- (b) to (f): Yes, Madam. A statement indicating the proposals received from various State Governments/ Union Territory Administrations including those of Odisha, Rajasthan, Andhra Pradesh and Jharkhand for inclusion of various communities in the list of Scheduled Tribes is annexed.

The Government of India on 15-6-1999 (further amended on 25-6-2002) has laid down the modalities for determining the claims for inclusion in, exclusion from and other modifications. According to these modalities, only those proposals which have been recommended and justified by the concerned State Government/Union Territory Administration and concurred in by the Registrar General of India (RGI) and the National Commission for Scheduled Tribes (NCST) are to be considered for amendment of legislation.

The proposals have been processed in accordance with the extant modalities.